

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GEMS CARE AND CURE HEALTH CENTRE PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Gems Care and Cure Health Centre Pvt. Ltd.
2.	Date of incorporation of corporate debtor	28/08/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110WB2009PTC138062
5.	Address of the registered office and principal office (if any) of corporate debtor	629, Diamond Harbour Road, Kolkata 700034, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	29/08/2019, being date of order passed by Hon'ble NCLT (Order obtained from website by IRP on 30.08.2019).
7.	Estimated date of closure of insolvency resolution process	24/02/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajesh Lihala IBBI/IPA-001/IP-P00525/2017-2018/10950
9.	Address and e-mail of the interim resolution professional, as registered with the Board	11, Crooked Lane, Kolkata 700069 lihalaco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	11, Crooked Lane, Kolkata 700069 lihalaco@gmail.com
11.	Last date for submission of claims	13/09/2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	No class ascertained by the interim resolution professional
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

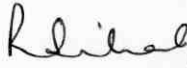
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Gems Care and Cure Health Centre Pvt. Ltd. on 29/08/2019.

The creditors of Gems Care and Cure Health Centre Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 13/09/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date and Place


: Rajesh Lihala
: 31/08/2019, Kolkata

